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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/382/ (IB)/2017
NAME OF THE PETITIONER(S) : H. MAHAVEER CHAND
NAME OF THE RESPONDENT(S) : BHARAT TEXTILES & PROOFING INDUSTRIES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

B. AMAR PANWAR	Counsel for Petitioner	
PREETHI. S. KRASU for Rajagopal & Raghunathan Advocates	Counsel for Respt	

ORDER

Counsel representing both the counsel present. Counsel for petitioner has not filed the affidavit and bank statement as per Sec. 9(3)(b) & (C) of IB Code, 2016 and sought time for filing the same. Time extended at request. Put up on 03.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)